

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

**Item 38**

**CP/3638(MB)2018 IA 24/2021 IA 94/2022 CA 1001/2020 CA 10/2021 CA 96/2021 CA 111/2021 CA 338/2021 CA 396/2021 CA 403/2021 CA 209/2021 CA 102/2022 CA 459/2022 CA 479/2022 IA 80/2023 CA 225/2023 CA 322/2023 CA 323/2023 CA 354/2023 CA 355/2023 CA 9/2023 CA 50/2023 CA 210/2023 Comp Appl. 299/2023 CA 95/2023 CA 117/2023 CA123/2023 IVN.P/6/2023**

CORAM:

**SH. PRABHAT KUMAR**  
**HON'BLE MEMBER (T)**

**JUSTICE SH. VIRENDRASINGH BISHT(Retd.)**  
**HON'BLE MEMBER(J)**

ORDER SHEET OF THE HEARING ON **29.08.2023**

NAME OF THE PARTIES: - **UNION OF INDIA V/S INFRASTRUCTURE LEASING & FINANCIAL SERVICES LTD**

Section 241-242 of the Companies Act, 2013

---

**ORDER**

Adv. Pralhad Paranjape a/w Adv. Kunal Kanungo i/b Adv. Atishay Jain appeared for the Applicant in Inv. P. 6/2023.

Adv. M.S. Bhardwaj appeared for the Applicant in CA No. 396/2021.

Adv. Malhar appeared for the Applicant in CA No. 355/2023.

Adv. Animesh Bisht i/b Cyril Amarchand Mangaldas appeared for the IL & FS in CA No. 225/2023, CA 50/2023, 279/2023, 209/2023.

Adv. Rohini Menon i/b AKM appeared for the Applicant in IA No. 459/2022 & 479/2022.

Adv. Aman Kacheria i/b DSK Legal appeared for the Applicant in CA No. 123/2023.

Adv. Rajani appeared for the Respondent no. 17 in CA No. 396/2021 & CA 354/2023, 355/2023.

Adv. Samrudhi Chothani appeared for the Respondent no. 9 & 11 in CA No. 396/2021.

Adv. Aditya Mehta appeared for the Respondent no. 315.

Adv. Aman Jhawar appeared for the Applicant in CA No. 95/2023.

Adv. Nausher Kohli appeared for the Applicant in CA No. 210/2023.

Adv. Vinita Sahitya appeared for the Respondent no. 2 in CA No. 10/2021.

Adv. Nigam appeared for the appeared for the Applicant in CA Nos. 10/201, 1001/2020, 96/2021, 111/2021, 403/2021, 479/2022, 95/2023& 210/2023.

Adv. Preet Chheda appeared for the Respondent no. 19 in CA No. 396/2021.

Adv. Khan i/b India Law Alliance appeared for the Respondent No. 18 in CA No. 396/2021 & for Applicant in CA 354/2023.

Adv. Amir Arsiwala i/b KDS Law Associates appeared for the Respondent no. 13 in CA No. 396/2021.

Adv. Karl Shroff appeared for the Respondent nos. 21 & 22 in CA No. 396/2021.

Sr. Counsel, Mr. Gaurav Joshi appeared for the Respondent nos. 10 & 12 in CA No. 396/2021.

Adv. Siddharth Joshi appeared for the Respondent no. 3 in CA No. 396/2021.

Adv. Vatsala Pant i/b Indus Law appeared for the Applicant in MA No. 80/2023.

Adv. Neha Naik appeared for the Applicant in CA No. 111/2021.

Adv. Prakash Shinde a/w Adv. Ruchita Jain i/b MDP & Partners appeared for the Applicant in CA No. 96/2022.

Adv. Ashish Mishra appeared for the Respondent no. 1 in CA No. 396/2021.

Advocate for the Respondent no. 1 present in CA No. 396/2021.

Adv. Aditya Sikka appeared for the Union of India.

List IA Nos. 24/2021, IA 96/2021, CA 111/2021, CA 338/2021, CA 403/2021, CA 459/2022, 479/2022, 80/2023, 210/2023, 95/2023, 123/2023, Inv. P. 6/2023 on board **26.09.2023**.

List CA 396/2021, CA 323/2023, 354/2023, 355/2023, 117/2023 on board **13.09.2023**.

List IA No. 94/2022 on board **14.09.2023**.

List CA Nos. 1001/2020, 10/2021, 209/2021, 225/2023, 9/2023, 299/2023 on board **06.10.2023**.

.. 3 ..

All the respondents in every application are directed to complete their pleadings before the next date of hearing, failing which, the application will be heard on the basis of material available on record and verbal arguments on that day.

**CA No. 50/2023** - Heard Counsel appearing for both sides and **Reserved for Order.**

Sd/-

**PRABHAT KUMAR**  
**Member (Technical)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**Member (Judicial)**

Sapna